

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1405
ANSWERED ON:30.11.2011
SANCTIONED STRENGTH OF IAS OFFICERS
Ramasubbu Shri S.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the actual requirement/sanctioned strength of IAS officers in the country, Centre and State-wise;
- (b) whether there is any shortage of the same;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has any proposal to recruit more IAS officers to remove the shortage;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) to (f) : The details of total authorized strength of IAS officers and IAS officers-in-position as on 1.1.2011 are annexed. All India Service officers are borne on the state cadres. The total authorized strength of IAS also includes posts under Central Deputation Reserve (CDR), which is 40% of Senior Duty Posts.

There is a gap between the requirement of number of IAS officers and the posts filled up through direct recruitment as well through promotion. The requirement/sanctioned strength of IAS officers in the country has increased through periodic cadre review due to increase in developmental activities etc. Intake of IAS under DR Quota has also increased during last 5 years as is evident from the following table

CSE Year	Intake of IAS officers
2007	111
2008	119
2009	132
2010 (vacancies)	151
2011 (vacancies)	170

Shortage in promotion quota is being reduced through advanced/early determination of vacancies in promotion quota and timely conduct of Selection Committee meetings by UPSC.

ANNEXURE MENTIONED IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.1405 BY SHRI S.S. RAMASUBBU TO BE REPLIED ON 30.11.2011 REGARDING SANCTIONED STRENGTH OF IAS OFFICERS.

Shortage in the Indian Administrative Service (IAS) as on 1.1.2011

SI.No.	Cadre	Total Authorised in# position as on 1.1.2011	Total officers	Shortage
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1 2 3 4 5

1 Andhra Pradesh	347	296	51
2 AGMU	337	217	120
3 Assam-Meghalaya	248	208	40
4 Bihar	326	203	123
5 Chhattisgarh	178	118	60
6 Gujarat	260	218	42
7 Haryana	205	178	27
8 Himachal Pradesh	129	108	21
9 Jammu & Kashmir	137	92	45
10 Jharkhand	208	108	100
11 Karnataka	299	225	74
12 Kerala	214	163	51
13 Madhya Pradesh	369	303	66
14 Maharashtra	350	307	43
15 Manipur-Tripura	207	145	62
16 Nagaland	91	54	37
17 Orissa	226	158	68
18 Punjab	221	172	49
19 Rajasthan	296	187	109
20 Sikkim	48	35	13
21 Tamil Nadu	355	293	62
22 Uttarakhand	120	85	35
23 Uttar Pradesh	592	384	208
24 West Bengal	314	231	83

Total	6077	4488	1589
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This includes number of officers allocated cadre on the basis of Civil Services Examination 2009, who had joined prior to 01.01.2011.